NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: TP (HC)/8 & 9 /CAA/2017

NAME OF THE TRANSFEROR.

: BRIGHT SHARES AND STOCKS PVT LTD

NAME OF THE TRANSFERRE

: SOUTH INDIA STOCK BROKING SERVICES PVT

LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

TRAKASIT CIOKLANE

2 Vinod Cumar

3. K.MANIVANNAN

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Coursel for objector

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Sout o

ORDER

Counsel for petitioner present and prayed for time to file reply to the observations made by the Regional Director and the Official Liquidator. Counsel for Objector present. The order dated 2.11.2017 is extended till the next date of hearing. Time is extended at request. Put up on 07.12.2017.

S Vijayaraghavan

Member (Technical)

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K Anantha Padmanabha Swamy Member (Judicial)